

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

MENTION- COURT CODE- MENTION0105-AT11A.M.-11.05 A.M

671-ADMISSION-COURT CODE- REPRESENTATION-AT11.05AM

Misc. Application	185/2023	TEJO RATNA KONGARA-EXEMPTION Vs. SEBI AND ORS.	Bodhi Legal
-------------------	----------	---	-------------

(Main Matter Number :SEBI Appeal/0000206/2023)

1 SEBI Appeal	206/2023	TEJO RATNA KONGARA Vs. SEBI AND ORS.	Bodhi Legal
---------------	----------	--	-------------

Sub Matter : Misc. Application/0000185/2023
 Sub Matter : Misc. Application/0000422/2023

Misc. Application	422/2023	SEBI AND ORS-DELAY IN REPLY Vs. TEJO RATNA KONGARA	MDP AND Partners Corporate Pleadings, Advocates
-------------------	----------	---	---

(Main Matter Number :SEBI Appeal/0000206/2023)

10-ADMISSION-CODE- CLAIM-AT11.08AM

2 SEBI Appeal	243/2023	SAMEER HIMATLAL SHAH HUF Vs. NSEIL	Kamal Agrawal AR
---------------	----------	---	------------------

Sub Matter(Disposed) : Misc. Application/0000320/2023
 Sub Matter : Misc. Application/0000205/2023
 Sub Matter : Misc. Application/0000206/2023
 Sub Matter : Misc. Application/0000207/2023

SEBI Appeal	244/2023	KABIR KAPUR Vs. NSEIL	Kamal Agrawal AR
-------------	----------	-----------------------------	------------------

Sub Matter(Disposed) : Misc. Application/0000321/2023
 Sub Matter : Misc. Application/0000219/2023
 Sub Matter : Misc. Application/0000220/2023
 Sub Matter : Misc. Application/0000615/2023

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	245/2023	AAGAM B. SHAH Vs. NSEIL	Kamal Agrawal AR
Sub Matter(Disposed) :		Misc. Application/0000322/2023		
Sub Matter :		Misc. Application/0000221/2023		
Sub Matter :		Misc. Application/0000222/2023		
Sub Matter :		Misc. Application/0000616/2023		
	SEBI Appeal	247/2023	NIRMALABEN P.SHAH Vs. NSEIL	Kamal Agrawal AR
Sub Matter(Disposed) :		Misc. Application/0000324/2023		
Sub Matter :		Misc. Application/0000225/2023		
Sub Matter :		Misc. Application/0000226/2023		
Sub Matter :		Misc. Application/0000613/2023		
	SEBI Appeal	249/2023	NINA JAYENDRA DOSHI Vs. NSEIL	Kamal Agrawal AR
Sub Matter :		Misc. Application/0000265/2023		
Sub Matter :		Misc. Application/0000267/2023		
Sub Matter :		Misc. Application/0000266/2023		
	SEBI Appeal	250/2023	NAMRATA DADBHAWALA Vs. NSEIL	Kamal Agrawal AR
Sub Matter :		Misc. Application/0000268/2023		
Sub Matter :		Misc. Application/0000269/2023		
Sub Matter :		Misc. Application/0000270/2023		
	SEBI Appeal	251/2023	PHILOMENA DSOUZA Vs. NSEIL	Kamal Agrawal AR
Sub Matter(Disposed) :		Misc. Application/0000296/2023		
Sub Matter(Disposed) :		Misc. Application/0000297/2023		
	SEBI Appeal	252/2023	ROHAN KISHORE CHAND Vs. NSEIL	Kamal Agrawal AR
Sub Matter(Disposed) :		Misc. Application/0000304/2023		
Sub Matter(Disposed) :		Misc. Application/0000305/2023		
Sub Matter(Disposed) :		Misc. Application/0000306/2023		

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	205/2023 (/0000)	SAMEER HIMATLAL SHAH HUF-EXEMPTION FROM PAYMENT OF FEES Vs. NSEIL	Kamal Agrawal AR
			(Main Matter Number :SEBI Appeal/0000243/2023)	
	Misc. Application	206/2023	SAMEER HIMATLAL SHAH HUF-DELAY Vs. NSEIL	Kamal Agrawal AR
			(Main Matter Number :SEBI Appeal/0000243/2023)	
	Misc. Application	207/2023	SAMEER HIMATLAL SHAH HUF-EXEMPTION CERTIFIED COPY Vs. NSEIL	Kamal Agrawal AR
			(Main Matter Number :SEBI Appeal/0000243/2023)	
	Misc. Application	219/2023	KABIR KAPUR-EXEMPTION FORM PAYMENT OF FEES Vs. NSEIL	Kamal Agrawal AR
			(Main Matter Number :SEBI Appeal/0000244/2023)	
	Misc. Application	220/2023	KABIR KAPUR-EXEMPTION FROM CERTIFIED COPY Vs. NSEIL	Kamal Agrawal AR
			(Main Matter Number :SEBI Appeal/0000244/2023)	
	Misc. Application	221/2023	AAGAM B. SHAH-EXEMPTION FROM PAYMENT OF FEES Vs. NSEIL	Kamal Agrawal AR
			(Main Matter Number :SEBI Appeal/0000245/2023)	
	Misc. Application	222/2023	AAGAM B. SHAH-EXEMPTION FROM CERTIFIED COPY Vs. NSEIL	Kamal Agrawal AR
			(Main Matter Number :SEBI Appeal/0000245/2023)	

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	223/2023	AAGAM SHAH-EXEMPTION PAYMENT OF FEES Vs. NSEIL	B. FROM Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000246/2023)				
	Misc. Application	224/2023	SONAL B. SHAH-EXEMPTION FROM CERTIFIED COPY Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000246/2023)				
	Misc. Application	226/2023	NIRMALABEN SHAH-EXEMPTION CERTIFIED COPY Vs. NSEIL	P. FROM Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000247/2023)				
	SEBI Appeal	246/2023	SONAL B. SHAH Vs. NSEIL	Kamal Agrawal AR
Sub Matter(Disposed) : Misc. Application/0000323/2023				
Sub Matter : Misc. Application/0000223/2023				
Sub Matter : Misc. Application/0000224/2023				
Sub Matter : Misc. Application/0000614/2023				
	Misc. Application	266/2023	NINA DOSHI-DELAY Vs. NSEIL	JAYENDRA Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000249/2023)				
25	Misc. Application	267/2023	NINA DOSHI-EXEMPTION CERTIFIED COPY Vs. NSEIL	JAYENDRA FROM Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000249/2023)				
	Misc. Application	269/2023	NAMRATA DADBHAWALA-DELAY Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000250/2023)				

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	270/2023	NAMRATA DADBHAWALA-EXEMPTION FROM CERTIFIED COPY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000250/2023)	Kamal Agrawal AR
	Misc. Application	364/2023	CHHAYA BHATIA-EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000329/2023)	Kamal Agrawal AR
	Misc. Application	365/2023	CHHAYA BHATIA-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000329/2023)	Kamal Agrawal AR
	Misc. Application	366/2023	CHHAYA BHATIA-EXEMPTION FROM FILING CC OF IM.ORDER Vs. NSEIL (Main Matter Number :SEBI Appeal/0000329/2023)	Kamal Agrawal AR
	Misc. Application	372/2023	PRITI DOSHI-EXEMPTION FROM PAYMENT OF APPEAL FEES Vs. NSEIL (Main Matter Number :SEBI Appeal/0000330/2023)	Kamal Agrawal AR
	Misc. Application	373/2023	PRITI DOSHI-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000330/2023)	Kamal Agrawal AR
	Misc. Application	374/2023	PRITI DOSHI-EXEMPTION FROM FILING CC OF IMP. ORDER Vs. NSEIL (Main Matter Number :SEBI Appeal/0000330/2023)	Kamal Agrawal AR

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	452/2023	REKHA MANILAL GALA-EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000368/2023)	Kamal Agrawal AR
	Misc. Application	453/2023	MANILAL P.GALA-EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000369/2023)	Kamal Agrawal AR
	SEBI Appeal	329/2023	CHHAYA BHATIA Vs. NSEIL	Kamal Agrawal AR NYAAYAM ASSOCIATES
Sub Matter :		Misc. Application/0000364/2023		
Sub Matter :		Misc. Application/0000365/2023		
Sub Matter :		Misc. Application/0000366/2023		
	SEBI Appeal	330/2023	PRITI DOSHI Vs. NSEIL	Kamal Agrawal AR NYAAYAM ASSOCIATES
Sub Matter :		Misc. Application/0000372/2023		
Sub Matter :		Misc. Application/0000373/2023		
Sub Matter :		Misc. Application/0000374/2023		
	Misc. Application	491/2023	DILIP MEHTA-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000400/2023)	Kamal Agrawal AR
	Misc. Application	492/2023	DILIP MEHTA-EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000400/2023)	Kamal Agrawal AR
	Misc. Application	494/2023	KALPANA MEHTA-EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000401/2023)	Kamal Agrawal AR

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	368/2023	REKHA MANILAL GALA Vs. NSEIL	Kamal Agrawal AR
	Sub Matter :	Misc. Application/0000452/2023		
42	SEBI Appeal	369/2023	MANILAL P.GALA Vs. NSEIL	Kamal Agrawal AR
	Sub Matter :	Misc. Application/0000453/2023		
3	SEBI Appeal	400/2023	DILIP MEHTA Vs. NSEIL	Kamal Agrawal AR
	Sub Matter :	Misc. Application/0000491/2023		
	Sub Matter :	Misc. Application/0000492/2023		
4	SEBI Appeal	401/2023	KALPANA DILIP MEHTA Vs. NSEIL	Kamal Agrawal AR
	Sub Matter :	Misc. Application/0000493/2023		
	Sub Matter :	Misc. Application/0000494/2023		
	Misc. Application	613/2023	NSEIL Vs. NIRMALABEN P SHAH	MLS Vani and Associates
	(Main Matter Number :SEBI Appeal/0000247/2023)			
	Misc. Application	614/2023	NSEIL Vs. SONAL B SHAH	MLS Vani and Associates
	(Main Matter Number :SEBI Appeal/0000246/2023)			
	Misc. Application	615/2023	NSEIL Vs. KABIR KAPUR	MLS Vani and Associates
	(Main Matter Number :SEBI Appeal/0000244/2023)			
	Misc. Application	616/2023	NSEIL Vs. AAGAM B SHAH	MLS Vani and Associates
	(Main Matter Number :SEBI Appeal/0000245/2023)			

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>172-ADMISSION-COURTCODE-DECCANAO-AT11.20AM</u>				
5	SEBI Appeal	283/2022	V. SHANKAR Vs. SEBI	JOBY MATHEW AND ASSOCIATES
<u>124-ADMISSION-COURTCODE-TRIFIDADVISER-AT11.25AM</u>				
	Misc. Application	437/2023	TRIFID RESEARCH AND ORS.-DELAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000365/2023)				
6	SEBI Appeal	365/2023	TRIFID RESEARCH AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000437/2023				
<u>36-ADMISSION-COURTCODE-MANPASANDAO-AT11.30AM</u>				
7	SEBI Appeal	391/2023	DHRUV AGRAWAL Vs. SEBI	Juris Matrix Partners LLP
8	SEBI Appeal	392/2023	MILIND BABAR AND ANR. Vs. SEBI	Juris Matrix Partners LLP
<u>376-ADMISSION-CODE-REGISTRATIONCANCELLED-11.35AM</u>				
9	Misc. Application	549/2023	EUREKA COMMODITY BROKERAGE PVT. LTD.-EXEMPTION Vs. SEBI	RHP Partners
(Main Matter Number :SEBI Appeal/0000408/2023)				
	Misc. Application	578/2023	EUREKA COMMODITY BROKERAGE PVT. LTD.-URGENCY Vs. SEBI	RHP Partners
(Main Matter Number :SEBI Appeal/0000408/2023)				

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	408/2023	EUREKA COMMODITY BROKERAGE PVT. LTD. Vs. SEBI	RHP Partners
Sub Matter :		Misc. Application/0000578/2023		
Sub Matter :		Misc. Application/0000549/2023		

635-ADMISSION-COURTCODE-GEODESICWTM-AT11.40AM

10	Misc. Application	292/2023	MR. KIRAN KULKARNI-DELAY Vs. SEBI	JOBY MATHEW AND ASSOCIATES
----	-------------------	----------	--	-------------------------------

(Main Matter Number :SEBI Appeal/0000409/2023)

	Misc. Application	293/2023	MR. KIRAN KULKARNI-EXEMPTION FROM CC OF IMPUGNED ORDER Vs. SEBI	JOBY MATHEW AND ASSOCIATES
--	-------------------	----------	--	-------------------------------

(Main Matter Number :SEBI Appeal/0000409/2023)

59	Misc. Application	579/2023	MR. KIRAN KULKARNI-EXEMPTION FROM LEGIBLE COPEs Vs. SEBI	JOBY MATHEW AND ASSOCIATES
----	-------------------	----------	--	-------------------------------

(Main Matter Number :SEBI Appeal/0000409/2023)

	SEBI Appeal	409/2023	MR. KIRAN KULKARNI Vs. SEBI	JOBY MATHEW AND ASSOCIATES
--	-------------	----------	-----------------------------------	-------------------------------

Sub Matter : Misc. Application/0000292/2023
 Sub Matter : Misc. Application/0000293/2023
 Sub Matter : Misc. Application/0000579/2023

954-ADMISSION-COURTCODE-JALANFINAL-AT11.45AM

11	Misc. Application	414/2023	DILIPKUMAR PIPALWA AND ANR.-DELAY Vs. SEBI	Rajiv Kumar Choudhary, Advocate
----	-------------------	----------	---	------------------------------------

(Main Matter Number :SEBI Appeal/0000410/2023)

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	410/2023	DILIPKUMAR PIPALWA AND ANR. Vs. SEBI	Rajiv Kumar Choudhary, Advocate
Sub Matter :		Misc. Application/0000414/2023		
<u>781-DISPOSAL-COURTCODE-AMRAPALIINSPECTION-11.50AM</u>				
12	SEBI Appeal	186/2022	SANJEEVA KUMAR SINHA Vs. SEBI	Joby Mathew and Associates Advocates
Sub Matter(Disposed) :		Misc. Application/0000306/2022		
Sub Matter(Disposed) :		Misc. Application/0000307/2022		
Sub Matter :		Misc. Application/0000717/2022		
	Misc. Application	717/2022	SEBI-DELAY IN REPLY Vs. SANJEEV KUMAR SINHA	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000186/2022)				
65	Misc. Application	792/2022	VANDANA SINHA-EXEMPTION Vs. SEBI	Adv.Ramesh Singh Gogawat
(Main Matter Number :SEBI Appeal/0000611/2022)				
	Misc. Application	793/2022	VANDANA SINHA-DELAY Vs. SEBI	Adv.Ramesh Singh Gogawat
(Main Matter Number :SEBI Appeal/0000611/2022)				
	Misc. Application	795/2022	AMITA SINHA-EXEMPTION Vs. SEBI	JURIS LINK Advocates
(Main Matter Number :SEBI Appeal/0000612/2022)				
	Misc. Application	796/2022	AMITA SINHA-DELAY Vs. SEBI	JURIS LINK Advocates
(Main Matter Number :SEBI Appeal/0000612/2022)				

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1057/2022	AMRAPALIAADYATRADING ANDINVESTMENTPVLTDAN DORS-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000613/2022)	Joby Mathew and Associates
	SEBI Appeal	611/2022	VANDANA SINHA Vs. SEBI	Adv.Ramesh Singh Gogawat
	Sub Matter :	Misc. Application/0000792/2022		
	Sub Matter :	Misc. Application/0000793/2022		
	SEBI Appeal	612/2022	AMITA SINHA Vs. SEBI	JURIS LINK Advocates
	Sub Matter :	Misc. Application/0000795/2022		
	Sub Matter :	Misc. Application/0000796/2022		
	SEBI Appeal	613/2022	AMRAPALI AADYA TRADING AND INVESTMENT PVTLTDANDORS Vs. SEBI	Joby Mathew and Associates
	Sub Matter :	Misc. Application/0001057/2022		
	SEBI Appeal	777/2022	Mr. Abnish Kumar Sudhanshu Vs. SEBI	Rajesh Ranjan
	Sub Matter(Disposed) :	Misc. Application/0001311/2022		
	Sub Matter(Disposed) :	Misc. Application/0001312/2022		
	Sub Matter :	Misc. Application/0000013/2023		
	SEBI Appeal	999/2022	PAWAN MISHRA Vs. SEBI	Ashok Singh, Advocate
	Misc. Application	13/2023	SEBI-DELAY IN REPLY Vs. Mr. Abnish Kumar Sudhanshu (Main Matter Number :SEBI Appeal/0000777/2022)	VIDHI PARTNERS Mr. Sohaib Alam, Advocate

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>751DISPOSAL-COURTCODE-NONCOMPLIANCE-AT11.55AM</u>				
13	Misc. Application	1267/2022	MUKTA AGARWAL AND ANR.-DELAY Vs. SEBI AND ORS.	Adv. Mansi Pokar
(Main Matter Number :SEBI Appeal/0000862/2022)				
77	SEBI Appeal	862/2022	MUKTA AGARWAL AND ANR. Vs. SEBI AND ORS.	Adv. Mansi Pokar
Sub Matter : Misc. Application/0001267/2022				
Sub Matter : Misc. Application/0000126/2023				
Sub Matter : Misc. Application/0000140/2023				
Sub Matter : Misc. Application/0000465/2023				
	Misc. Application	126/2023	SEBI AND ORS.-DELAY IN REPLY Vs. MUKTA AGARWAL AND ANR.	K Ashar and Co Adv. Mansi Pokar
(Main Matter Number :SEBI Appeal/0000862/2022)				
	Misc. Application	140/2023	MUKTA AGARWAL AND ANR.-INTERIM RELIEF Vs. SEBI AND ORS.	S. K. Jain and Co.
(Main Matter Number :SEBI Appeal/0000862/2022)				
	Misc. Application	465/2023	ASHOKA VINIYOGA LTD-ADDITIONAL DOCUMENTS Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000862/2022)				
<u>300DISPOSAL-COURTCODE-ECOFRIENDLYIPO-AT12NOON</u>				
14	SEBI Appeal	110/2023	ECO FRIENDLY FOOD PROCESSING PARK LTD. AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0001776/2022				

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>49DISPOSAL-COURTCODE-BEELINEAO-AT12.05PM</u>				
15	SEBI Appeal	132/2023	BEELINE BROKING LIMITED AND ANR. Vs. SEBI	R V Legal Advocates
	Sub Matter(Disposed) :	Misc. Application/0000103/2023		
	Sub Matter(Disposed) :	Misc. Application/0000104/2023		
	Sub Matter :	Misc. Application/0000423/2023		
	Misc. Application	423/2023	SEBI-DELAY IN REPLY Vs. Beeline Broking Limited and Anr	MDP and Partners Advocates and Solicitors RV Legal
(Main Matter Number :SEBI Appeal/0000132/2023)				
<u>220-DISPOSAL-COURTCODE-INSPECTIONURBAN-AT12.10PM</u>				
16	SEBI Appeal	93/2023	Urban Infrastructure Trustees Limited and Anr. Vs. SEBI	AZB AND PARTNERS
	Sub Matter :	Misc. Application/0000132/2023		
	Sub Matter :	Misc. Application/0000156/2023		
	Sub Matter :	Misc. Application/0000594/2023		
	Sub Matter :	Misc. Application/0000608/2023		
	Sub Matter :	Misc. Application/0000609/2023		
	SEBI Appeal	94/2023	Parag Parekh and Ors. Vs. SEBI	AZB AND PARTNERS
	Sub Matter :	Misc. Application/0000595/2023		
	SEBI Appeal	95/2023	P.K.BANSAL Vs. SEBI	AZB AND PARTNERS
	Sub Matter :	Misc. Application/0000596/2023		
	SEBI Appeal	96/2023	Sandeep Kedia Vs. SEBI	AZB AND PARTNERS
	Sub Matter :	Misc. Application/0000597/2023		
	SEBI Appeal	97/2023	Jesal Sanghvi Vs. SEBI	AZB AND PARTNERS
	Sub Matter :	Misc. Application/0000598/2023		

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	98/2023	Dharmesh Trivedi Vs. SEBI	AZB AND PARTNERS
Sub Matter :		Misc. Application/0000599/2023		
	SEBI Appeal	99/2023	P Krishnamurthy Vs. SEBI	AZB AND PARTNERS
Sub Matter :		Misc. Application/0000600/2023		
	Misc. Application	132/2023	Urban Inf Trus Ltd and Anr-modification Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000093/2023)				
	Misc. Application	156/2023	Urban Infrast. Trust. Ltd and Anr.-Modification Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000093/2023)				
	Misc. Application	594/2023	Urban Infrastructure Trustees Ltd and Anr.-DELAY Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000093/2023)				
	† Misc. Application	595/2023	Parag Parekh and Ors.-DELAY IN REJOINDER Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000094/2023)				
	Misc. Application	596/2023	P.K.BANSAL-DELAY IN REJOINDER Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000095/2023)				
	Misc. Application	597/2023	Sandeep Kedia-DELAY IN REJOINDER Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000096/2023)				

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	598/2023	Jesal Sanghvi-DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000097/2023)	AZB AND PARTNERS
	Misc. Application	599/2023	Dharmesh Trivedi-DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000098/2023)	AZB AND PARTNERS
	Misc. Application	600/2023	P Krishnamurthy-DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000099/2023)	AZB AND PARTNERS
	Misc. Application	608/2023	SEBI-DELAY IN REPLY Vs. UTIL and Anr. (Main Matter Number :SEBI Appeal/0000093/2023)	AZB AND PARTNERS
	Misc. Application	609/2023	SEBI-DELAY IN REPLY ADDITIONAL AFFIDAVIT Vs. UTIL and Anr. (Main Matter Number :SEBI Appeal/0000093/2023)	AZB AND PARTNERS

340PARTHEARD-COURTCODE-BOMBAYDYEINGWTM-AT12.30PM

17	SEBI Appeal	838/2022	The Bombay Dyeing and Man. Com. ltd and Anr. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001353/2022 Sub Matter(Disposed) : Misc. Application/0001354/2022 Sub Matter : Misc. Application/0001789/2022 Sub Matter : Misc. Application/0001632/2022 Sub Matter : Misc. Application/0000067/2023	JADEJA AND SATIYA
103	SEBI Appeal	839/2022	Nusli Neville Wadia and Ors. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001355/2022 Sub Matter(Disposed) : Misc. Application/0001356/2022 Sub Matter : Misc. Application/0000068/2023	JADEJA AND SATIYA

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	840/2022	SCAL Services Limited and Ors. Vs. SEBI	Sujit Lahoti and Associates
	Sub Matter(Disposed) :	Misc. Application/0001373/2022		
	Sub Matter(Disposed) :	Misc. Application/0001374/2022		
	Sub Matter :	Misc. Application/0000069/2023		
	Misc. Application	1632/2022	THE BOMBAY DYEING AND MAN. COM. LTD-RECTIFICATION Vs. SEBI	JADEJA AND SATIYA
	(Main Matter Number :	SEBI Appeal/0000838/2022)		
	SEBI Appeal	1016/2022	MR.R.A.SHAH AND ORS. Vs. SEBI	Parth P. Shah
	Sub Matter(Disposed) :	Misc. Application/0001688/2022		
	Sub Matter(Disposed) :	Misc. Application/0001689/2022		
	Misc. Application	1789/2022	MR. ROHIT MANSUKHANI-INTERVENER Vs. SEBI	Rohit Mansukhani
	(Main Matter Number :	SEBI Appeal/0000838/2022)		
	Misc. Application	67/2023	SEBI-DELAY IN REPLY Vs. The Bombay Dyeing and Mfg. Co. Ltd. and Anr.	K Ashar and Co JADEJA AND SATIYA
	(Main Matter Number :	SEBI Appeal/0000838/2022)		
	Misc. Application	68/2023	SEBI-DELAY IN REPLY Vs. Nusli Neville Wadia and Ors.	K Ashar and Co JADEJA AND SATIYA
	(Main Matter Number :	SEBI Appeal/0000839/2022)		
	Misc. Application	69/2023	SEBI-DELAY IN REPLY Vs. SCAL Services Ltd. and Ors.	K Ashar and Co Sujit Lahoti and Associates
	(Main Matter Number :	SEBI Appeal/0000840/2022)		